NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 44(ND)2016 **CA. NO**.

CORAM:

PRESENT: SH. S.K. MOHAPATRA

HON'BLE MEMBER (T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE COMPANY: M/s. Vijay Shankar Singh V/s. M/s. Grand Vision Tour & Travesl Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION

REPRESENTATION SIGNATURE

Present: For Petitioner (s): In person.

For Respondent (s): In person.

Order

Parties in persons. Request for adjournment is being made. To come up on 5th October 2017.

[S.K. MOHAPATRA] MEMBER [T]

(Shipra Mittal)

[INA MALHOTRA] MEMBER [J]